



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/01/2019

O.A./260/638/2012

ASHOK KUMAR MALLICK
-V/S-
D/O POST

ITEM NO: 45

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.B.Swain

Notes of The Registry	Order of The Tribunal
	List revised. None appeared for the applicant. No one appeared on behalf of the applicant on earlier occasions on 9.7.2018 and 8.5.2018 as well.
	Learned counsel for the respondents Mr.B.Swain is present.
	The OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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